

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 05
(IB)-1431(PB)/2019

IN THE MATTER OF:

Axis Bank

.... Petitioner

v.

Payne Realtors Pvt. Ltd.

.... respondent

Order under Section 7 of IBC

Order delivered on 17.08.2020

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the RP

Mr. Harshit Khare, Adv.

ORDER

List IA-2540/2020 along with IA-2931/2020 for hearing on
20.08.2020.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)